

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Hon'ble *Js. M. T. Joshi*, Judicial Member
CIVIL CAUSE LIST OF DATE :08/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

91- ADMISSION-COURTCODE-CLAIMREJECTED-AT 11.05 A.M

1	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
---	-------------	----------	------------------------------------	--

Sub Matter(Disposed) : Misc. Application/0001125/2021

210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT11.07AM

2	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
---	-------------	---------	------------------------------------	-------------------------------

Sub Matter : Misc. Application/0000737/2021
Sub Matter : Misc. Application/0000047/2021
Sub Matter : Misc. Application/0001171/2021

SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
-------------	----------	--------------------------------	--

Sub Matter : Misc. Application/0000048/2021

Misc. Application	47/2021	VIJAYRAJ SURANA Vs. SEBI
-------------------	---------	--------------------------------

(Main Matter Number :SEBI Appeal/0000058/2019)

Misc. Application	48/2021	VIJAYRAJ SURANA Vs. SEBI
-------------------	---------	--------------------------------

(Main Matter Number :SEBI Appeal/0000333/2020)

Misc. Application	737/2021	VIJAYRAJ SURANA Vs. SEBI
-------------------	----------	--------------------------------

(Main Matter Number :SEBI Appeal/0000058/2019)

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member

CIVIL CAUSE LIST OF DATE :08/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1171/2021	Vijayraj Surana-Additional Documents Vs. SEBI	Joby Mathew and Associates The Law Point

(Main Matter Number :SEBI Appeal/0000058/2019)

376-DISPOSAL-COURT CODE-KRATOSPENALTY-11.10 AM

3	SEBI Appeal	526/2019	Kratos Energy and Infrastructure Limited Vs. SEBI and Anr.	Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
----------	-------------	----------	--	---

Sub Matter : Misc. Application/0000562/2021

	Misc. Application	562/2021	Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr.	Alliance Law MKA and Co.
--	-------------------	----------	---	---------------------------------

(Main Matter Number :SEBI Appeal/0000526/2019)

460-DISPOSAL-COURTCODE-REJECTEDAPPLICATION-11.12AM

4	IRDA-MISCAPPLIC ATION	15/2020	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. K.V. Subrahmanyam Burlagadda, Advocate Bhave and Co.
----------	-----------------------	---------	--	--

(Main Matter Number :IRDA Appeal/0000011/2020)

	IRDA-MISCAPPLIC ATION	16/2020	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. K.V. Subrahmanyam Burlagadda, Advocate Bhave and Co.
--	-----------------------	---------	--	--

(Main Matter Number :IRDA Appeal/0000011/2020)

	IRDA Appeal	11/2020 (/0000)	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. K.V. Subrahmanyam Burlagadda, Advocate Bhave and Co.
--	-------------	----------------------	--	--

Sub Matter : IRDA-MISAPPLICATION/0000015/2020
Sub Matter : IRDA-MISAPPLICATION/0000016/2020

300-ADMDISPOSAL-COURTCODE-CLIENTSECURITIES-11.15AM

5	SEBI Appeal	490/2020	Sanchay Fincom Ltd. Vs. SEBI	Mr. Ramesh Mishra, Authorised Representative
----------	-------------	----------	------------------------------------	---

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member

CIVIL CAUSE LIST OF DATE :08/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>407-DISPOSAL-COURTCODE-ISSUANCEOCD-AT-11.17AM.</u>				
6	SEBI Appeal	569/2020	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate THE LAW POINT
Sub Matter :		Misc. Application/0000165/2021		
	SEBI Appeal	139/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal THE LAW POINT
Sub Matter :		Misc. Application/0000162/2021		
	Misc. Application	165/2021	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate
(Main Matter Number :SEBI Appeal/0000569/2020)				
	Misc. Application	162/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal
(Main Matter Number :SEBI Appeal/0000139/2021)				
	SEBI Appeal	197/2021	Manoj Singhal Vs. SEBI	Mr. Rakesh Puri, Advocate The Law Point
	SEBI Appeal	397/2021	ARVIND KUMAR JAGANNATH PRASAD GUPTA Vs. SEBI	Shri. UDAY BEDI, ADVOCATE
	SEBI Appeal	526/2021 (/0000)	YOGESH GEMAWAT Vs. SEBI	Mr.B.S.Chouhan Advocate
Sub Matter(Disposed) :		Misc. Application/0000188/2021		
Sub Matter(Disposed) :		Misc. Application/0000910/2021		
<u>361-ADM DISPOSAL-COURTCODE-COMPLAINTMCSL-11.20AM.</u>				
7	SEBI Appeal	322/2021	Master Capital Services Limited Vs. SEBI	Mr. Sachin Mittal, Advocate ELP

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member

CIVIL CAUSE LIST OF DATE :08/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>241-ADMDISPOSAL-COURTCODE-UPSIKLG-AT11.22AM</u>				
8	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000368/2021		
	Sub Matter(Disposed) :	Misc. Application/0000369/2021		
	Sub Matter(Disposed) :	Misc. Application/0000370/2021		
	Sub Matter :	Misc. Application/0000946/2021		
	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000439/2021		
	Sub Matter(Disposed) :	Misc. Application/0000440/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2021		
	SEBI Appeal	325/2021	MRS. RAVICHANDRAN ANITA Vs. SEBI	Mr. P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000525/2021		
	Sub Matter(Disposed) :	Misc. Application/0000527/2021		
	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000542/2021		
	Sub Matter(Disposed) :	Misc. Application/0000543/2021		
	Sub Matter(Disposed) :	Misc. Application/0000544/2021		
	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000685/2021		
	Sub Matter(Disposed) :	Misc. Application/0000686/2021		
	Sub Matter(Disposed) :	Misc. Application/0000687/2021		
	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram -

CIVIL CAUSE LIST OF DATE :08/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
Sub Matter(Disposed) : Misc. Application/0000724/2021				
Sub Matter(Disposed) : Misc. Application/0000725/2021				
Sub Matter(Disposed) : Misc. Application/0000726/2021				
	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
Sub Matter(Disposed) : Misc. Application/0000727/2021				
Sub Matter(Disposed) : Misc. Application/0000728/2021				
Sub Matter(Disposed) : Misc. Application/0000729/2021				
	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE
(Main Matter Number :SEBI Appeal/0000323/2021)				

406-DISPOSAL-CODE-REINSTATESECURITIES-AT-11.25 AM

9	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
---	-------------	-----------------------	--	--

38-ADMDISP-CODE-PREFERENTIALALLOTMENT-AT11.27 AM

10	SEBI Appeal	425/2021	ALOK TODI AND OTHERS Vs. SEBI	Ramesh Chandra Mishra , PCS
----	-------------	----------	-------------------------------------	--------------------------------

